

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated- Guwahati, the 13<sup>th</sup> April, 2020

**No.HC.VII-138/2019/1735/A**: This is to inform that the following newly appointed Judicial Officers in Grade – III of the Assam Judicial Service posted vide High Court's Notification No. HC.VII-14/2020/1068/A dated 24-02-2020 and deputed to undergo one-year induction training at the Judicial Academy, Assam, w.e.f. 17-04-2020, are to remain at their respective stations as mentioned in the said Notification dated 24-02-2020 until further orders:

Sl. No.	Name of Officer	Designation and place of posting
1	Smti Deepsikha Das	Judicial Magistrate 1 <sup>st</sup> Class, Dibrugarh
2	Shri Dhiren Pegu	Munsiff No. 2, Tinsukia
3	Smti Manashi Mandal	Munsiff No. 3, Karimganj
4	Shri Bhaskar Das	Munsiff No. 2, Jorhat
5	Smti Chandrama Talukdar	Munsiff No. 2, Goalpara
6	Smti Lipika Roy	Judicial Magistrate 1 <sup>st</sup> Class, Chirang, Kajalgaon
7	Smti Bebika Kuli	Judicial Magistrate 1 <sup>st</sup> Class, Dhemaji
8	Smti Priyanka Saikia	Munsiff No. 2, Sonitpur, Tezpur
9	Smti Madhumita Naroh	Judicial Magistrate 1 <sup>st</sup> Class, Golaghat
10	Shri Chandan Saikia	Judicial Magistrate 1 <sup>st</sup> Class, Hailakandi
11	Smti Alisha Akhtar	Munsiff No. 2, Dhubri
12	Shri Prasurjya Pran Phukan	Judicial Magistrate 1 <sup>st</sup> Class, Dhubri

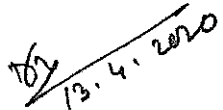
By order,  
Sd/- D.K. Das  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. HC. VII-138/2019/ 1736-1749 /A dated 13-04-2020  
Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
3. The Director, Judicial Academy, Assam.
4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.

5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge, Dibrugarh / Tinsukia / Karimganj / Jorhat / Goalpara / Chirang, Kajalgaon / Dhemaji / Sonitpur, Tezpur / Golaghat / Hailakandi / Dhubri. **He / she is requested to inform the concerned officer (s) of his/her District accordingly.**
7. The Chief Judicial Magistrate, Dibrugarh / Tinsukia / Karimganj / Jorhat / Goalpara / Chirang, Kajalgaon / Dhemaji / Sonitpur, Tezpur / Golaghat / Hailakandi / Dhubri.
8. The Joint Registrar (Judl. / PM&P / Vig. / R. Cell), Gauhati High Court, Guwahati.
9. The Research Officer, Judicial Academy, Assam.
10. The Officers concerned.
11. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
12. The Administrative Officer (Judicial), Appointment Section, Gauhati High Court, Guwahati.
13. The Project Manager, Gauhati High Court, Guwahati. **He is requested to upload the Notification in the official web site of Gauhati High Court immediately.**
14. The CA to Registrar General / Registrar (Judl.), Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

  
**REGISTRAR (JUDICIAL)**